

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).5662/2025

BRIJESH PAL

APPELLANT(S)

VERSUS

STATE OF UTTAR PRADESH

RESPONDENT(S)

[ONLY IA NO.157196/2026 IN CRL. A. NO.5662/2025 AND IA NO.
158370/2026 IN CRL.A.NO. 2891/2026 ARE LISTED UNDER THIS ITEM]
IA No.157196/2026 - SUSPENSION OF SENTENCE

WITH

CrL.A. No.2891/2026 (II)

IA No. 158370/2026 - SUSPENSION OF SENTENCE

Date : 29-05-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Appellant(s) :

Mr. Sidharth Luthra, Sr. Adv.
Mrs. Priya Puri, AOR
Mr. Shakti Singh, Adv.
Mr. Kartikeya Dang, Adv.
Mr. Dipendra Singh, Adv.
Ms. Anusha Rathore, Adv.
Mr. Aadarsh Joshi, Adv.
Mr. Sachin Dubey, Adv.

Ms. Arundhati Katju, Sr. Adv.
Ms. Rupali Sharma, AOR
Ms. Shristi Borthakur, Adv.
Mr. Shakti Singh, Adv.

For Respondent(s) :

Mr. Gagan Gupta, Sr. Adv.
Mr. Devesh Mohan, Adv.
Mr. Vikash Chandra Shukla, AOR
Ms. Isha Barshiliya, Adv.
Mr. Siddharth Relan, Adv.
Mr. Lakshya S. Pandey, Adv.

Mr. Bhakti Vardhan Singh, AOR

Mr. J Tarun Kumar, Adv.
Mr. Ankit Khatri, Adv.
Mr. Narendra Kumar Pandey, Adv.
Mr. Sauvik Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA NO.157196/2026 IN CRL.A. NO.5662/2025 AND IA NO.158370/2026 IN
CRL.A.NO.2891/2026:

1. The present applications are filed for grant of suspension of sentence.
2. We have heard learned senior counsel/counsel(s) appearing for the parties.
3. At this stage, we are not inclined to allow the applications.
4. As such, the present Interlocutory Applications are dismissed.

(SOURAV PAL)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)